

back (General) Seventy-third Amendment Rules, 1970, published in Notification No. G.S.R. 1748 in Gazette of India dated the 3rd October, 1970.

- (xi) The Customs and Central Excise Duties Export Draw-back (General) Seventy-fourth Amendment Rules, 1970, published in Notification No. G.S.R. 1749 in Gazette of India dated the 3rd October, 1970, together with an explanatory memorandum.
- (xii) The Customs and Central Excise Duties Export Draw-back (General) Seventy-fifth Amendment Rules, 1970, published in Notification No. G.S.R. 1787 in Gazette of India dated the 17th October, 1970.
- (xiii) The Customs and Central Excise Duties Export Draw-back (General) Seventy-sixth Amendment Rules, 1970, published in Notification No. G.S.R. 1788 in Gazette of India dated the 7th October, 1970.
- (xiv) The Customs and Central Excise Duties Export Draw-back (General) Seventy-seventh Amendment Rules, 1970, published in Notification No. G.S.R. 1789 in Gazette of India dated the 17th October, 1970.
- (xv) The Customs and Central Excise Duties Export Draw-back (General) Seventy-eighth Amendment Rules, 1970, published in Notification No. G.S.R. 1819 in Gazette of India dated the 24th October, 1970.
- (xvi) The Customs and Central Excise Duties Export Draw-

back (General) One hundred and twenty-ninth Amendment Rules, 1970, published in Notification No. G.S.R. 1859 in Gazette of India dated the 31st October, 1970.

[Placed in Library. See No. LT-4413/70]

श्री शिवचन्द्र झा (मधुबनी) : अध्यक्ष महोदय, मेरा वह प्रीविलेज का मोशन झालरेडी प्रापके सामने है...

अध्यक्ष महोदय : ग्रांडर ग्राडर । पेपर्स टु बी लेड ग्रीन दी टेबुल ।

REPORT OF COMMISSION OF INQUIRY
ON DEATH OF SHRI DEEN DAYAL
UPADHYAYA AND
ANNUAL REPORT ON SCIENCE AND
TECHNOLOGY

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS, AND
MINISTER OF STATE, DEPARTMENTS OF
ELECTRONICS AND SCIENTIFIC AND
INDUSTRIAL RESEARCH (SHRI K.C.
PANT) : I beg to lay on the Table :—

- (1) A copy of the Report of Commission of Inquiry regarding the facts and circumstances relating to the death of Shri Deen Dayal Upadhyaya ; [Placed in Library. See No. LT-4414/70]
- (2) A copy of the Annual Report on Science and Technology, 1969-70. [Placed in Library. See No. LT-4415/70]

Regarding the first item may I just say one word ? Shri Shri Chand Goyal has referred to the Prime Minister. I would like to say that she has not issued any statement...

MR. SPEAKER : That was why I was saying that I would look into it, but then hon. Members are so impatient about it. The Prime Minister has not said any thing. That is what the hon. Minister says.

श्री प्रकाशवीर शास्त्री (हापुड़) : कैबिनेट का रहस्य कैसे आउट हो गया ?

SHRI K.C. PANT : Nor has there been any official briefing. I made inquiries this morning. There was no official briefing.

श्री हुकम चन्द कछवाय (उज्जैन) : आखिर सरकार की गोपनीय रिपोर्ट कैसे समाचारपत्रों में पहुँच गयी ? यह लीकेज कैसे हो गई ?

MR. SPEAKER : This is not a budget document about which the question of leakage can arise. There is no question now, because the Prime Minister did not make a statement.

श्री कंवरलाल गुप्त (दिल्ली सदर) : जान-बूझकर लीक करेंगे तो कैसे होगा ? सरकार की गोपनीय रिपोर्ट समाचारपत्रों के पास पहले कैसे पहुँच गयी ?

अध्यक्ष महोदय : वह तो मैंने कहा कि मैं उस बारे में देखूँगा बाकी मंत्री महोदय ने बताया है कि कल वह कैबिनेट में डिस्कस हुआ था और आज वह उसे ले कर रहे हैं ।

SHRI K.C. PANT : The decision was taken last evening and we could not have brought it before the House earlier than we have done.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : यह रिपोर्ट उन को कब मिली ?

अध्यक्ष महोदय : यह बाद में पूछ लीजियेगा ।

श्री अटल बिहारी वाजपेयी : बाद में कब पूछ ? क्या लंच में पूछें ?

अध्यक्ष महोदय : मंत्री महोदय यह कह रहे हैं कि कल शाम ही उन्होंने कैबिनेट में इस पर चर्चा की और डिसेशन लिया इसलिए वह उस रिपोर्ट को कल से पहले हाउस की टेबुल पर ले नहीं कर सकते थे ।

श्री कृष्ण चन्द्र पंत : पेश करने से पहले कैबिनेट में ऐप्रूव कराना पड़ता है ।

12.53 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 30th November, 1970, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of : The Indian Medicine Central Council Bill, 1970, as passed by Rajya Sabha.
- (3) Discussion and voting on :

Demands for Excess Grants (General) for 1968-69.

Supplementary Demands for Grants (General) for 1970-71.

Demands for Excess Grants (Railways) for 1968-69.

Supplementary Demands for Grants (Railways) for 1970-71.

- (4) Consideration and passing of :—

The Supreme Court Judges (Conditions of Service) Amendment Bill, 1968.

The Chartered Accountants (Amendment) Bill, 1969.

The Maternity Benefit (Amendment) Bill, 1967, as passed by Rajya Sabha.